

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH- COURT II**

IA 1521 of 2021

In

CP (IB) 82/MB/C-II/2019

Under Rule 11 of National Company
Law Tribunal Rules, 2016

Mr. Nitin Vishwanath Panchal

**...Applicant/Resolution
Professional**

In the matter of

Punjab National Bank

...Financial Creditor

Versus

Trident Tools Limited

...Corporate Debtor

Order Delivered on 01.09.2021

Coram:

Hon'ble Member (Judicial) : Mr. Ashok Kumar Borah

Hon'ble Member (Technical) : Mr. Shyam Babu Gautam

Appearances :-

For the Applicant : Mr. Prashant Thakre, PCS

Per :- Shyam Babu Gautam, Member (Technical)

ORDER

1. The Present Application is filed under Rule 11 of the National Company law Tribunal Rules, 2016 seeking corrigendum in the Order dated 31.05.2021 passed in IA 2406 of 2020.

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2. The Order dated 31.05.2021 passed in IA 2406 of 2020 inadvertently mentions in paragraph 13 (ii) as “Mr. Nitin Vishwanath Panchal having IBBI Registration No.: IBBI/IPA-001/IP-P00777/2017-18/11350 is hereby appointed as a Liquidator as per the provisions of Sec. 33 of the I&B Code. The same is to be replaced by “Mr. Dilipkumar Natvarlal Jagad having IBBI Registration No.: IBBI-IPA-001/IP-P00233/2017-18/10462 is hereby appointed as a Liquidator as per the provisions of Sec. 33 of the I&B Code.
 3. Corrigendum Allowed. Henceforth in the Order dated 31.05.2021 in IA 2406 of 2020 in paragraph 13 (ii) is to be read as Mr. Dilipkumar Natvarlal Jagad having IBBI Registration No.: IBBI-IPA-001/IP-P00233/2017-18/10462 is hereby appointed as a Liquidator as per the provisions of Sec. 33 of the I&B Code.
 4. Rest of the Order remains unaltered.
 5. Ordered Accordingly.

Dated 1st September, 2021

Sd/-

**SHYAM BABU GAUTAM
(MEMBER TECHNICAL)**

Sd/-

**ASHOK KUMAR BORAH
(MEMBER JUDICIAL)**